

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai at Sankardev Nagar.

Dated Guwahati the July, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJHj/21/692, dtd. 15.07.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted 2 (two) days casual leave on 22.07.2021 and 23.07.2021 along with station leave permission, with the official vehicle, at your own cost, w.e.f. the evening of 20.07.2021 till the morning of 26.07.2021, as prayed for.

Further, the Chief Judicial Magistrate, Hojai and in his absence the next senior most Judicial officer available at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/*  
**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-17/2015/ 3032 / dated 19-07-2021.

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

*15/8/21*  
**JT.REGISTRAR (VIGILANCE)**  
*Kaushik*